

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING**

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP(IB)/191(CHE)/2022

NAME OF THE PETITIONER(S) : State Bank of India

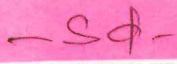
NAME OF THE RESPONDENTS : V Janarthan Guptha

UNDER SECTION : Sec 95 of IBC, 2016

ORDER

The Petitioner(s) is represented by the Ld. Counsel Mr. M.L.Ganesh through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of *Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022*, the matter is adjourned to **15.11.2022** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT